



महाराष्ट्र शासन राजपत्र

असाधारण भाग चार-क

वर्ष ४, अंक १२]

मंगळवार, एप्रिल ३, २०१८/चैत्र १३, शके १९४०

[पृष्ठे २, किंमत : रुपये १.००

असाधारण क्रमांक १३

प्राधिकृत प्रकाशन

महाराष्ट्र शासनाव्यतिरिक्त इतर वैधानिक प्राधिकाऱ्यांनी तयार केलेले
(भाग एक, एक-अ व एक-ल यांमध्ये प्रसिद्ध केलेले वैधानिक नियम व आदेश यांव्यतिरिक्त इतर)
वैधानिक नियम व आदेश ; यात भारत सरकार, उच्च न्यायालय, पोलीस आयुक्त, आयुक्त (राज्य उत्पादन शुल्क),
जिल्हादंडाधिकारी व निवडणूक आयोग, निवडणूक न्यायाधिकरण, निवडणूक निर्णय अधिकारी व निवडणूक आयोगाखालील
इतर प्राधिकारी यांनी तयार केलेले वैधानिक नियम व आदेश यांचा समावेश होतो.

THE HIGH COURT OF JUDICATURE AT BOMBAY

APPELLATE SIDE

NOTIFICATION

No. B-1509/2000.— In exercise of the powers conferred by clause (2) of Article 229 of the Constitution of India, the Chief Justice of the High Court of Judicature at Bombay makes the following rules further to amend the Bombay High Court Appellate Side Service Rules, 2000 as follows, namely :—

1. *Short title, commencement and extent.*— (a) These Rules may be called as “Bombay High Court, Appellate Side Service (Amendment) Rules, 2018”.

(b) These Rules shall be deemed to have come into force with effect from 4th July, 2003.

(c) These Rules shall apply to the concerned persons appointed to the service before or after the said date on the said posts.

(१)

2. Insert following Sub-rule 3(b)(i) after existing Rule 3(b) of Bombay High Court Appellate Side Service Rules, 2000 :—

Rule 3 (b) (i) :

“The posts mentioned at Sr. Nos. 2 and 3 (designated as Registrars and Registrar/Principal Secretary to the Honourable the Chief Justice respectively *vide* Notification No. B 1509/2000, dated 22nd August 2005) shall carry pay scales of District Judge, Entry Level and post mentioned at Sr. No. 4 shall carry pay scale of Senior Civil Judge ACP-I with admissible allowances and perquisites including retirement benefits and service conditions as may be revised and made applicable from time to time”.

Bombay,
Dated 3rd April 2018.

SHRINIVAS B. AGRAWAL,
Registrar General,
High Court, Bombay.